

- (b) Statement by Government accepting the above Memorandum of Understanding.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4045/17/21]

**I. Notification of the Ministry of Railways**

**II. Reports and Accounts (2019-20) of various organisations and related Papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Piyush Goyal, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Railways, Notification No. G.S.R. 157 (E), dated the 8<sup>th</sup> March, 2021, publishing the Indian Railways (Open Lines) General Amendment Rules, 2021, under Section 199 of the Railways Act, 1989.

[Placed in Library. See No. L.T.3900/17/21]

II. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Kolkata Metro Rail Corporation Limited (KMRCL), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T.3891/17/21]

- (ii) (a) Thirtieth Annual Report and Accounts of the Konkan Railway Corporation Ltd. (KRCL), Navi Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T.3893/17/21]

- (iii) (a) Seventeenth Annual Report and Accounts of the Rail Vikas Nigam Limited (RVNL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Nigam.

[Placed in Library. See No. L.T.3894/17/21]

- (iv) (a) Seventeenth Annual Report and Accounts of the Hassan Mangalore Rail Development Company Limited (HMRDC), Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T.3897/17/21]

- (v) (a) Annual Report and Accounts of the Dedicated Freight Corridor Corporation of India Ltd. (DFCCIL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (v) (a) above.

[Placed in Library. See No. L.T.3892/17/21]

(B) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the G.E. Diesel Locomotive Private Limited, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Company.

- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T.3896/17/21]

- (ii) (a) Annual Report and Accounts of Madhepura Electric Locomotive Private Limited (MELPL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Company.

- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T.3895/17/21]

- (iii) (a) Annual Report and Accounts of the Indian Railway Welfare Organisation (IRWO), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T.3898/17/21]

- (iv) (a) Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways, for the year 2019-20 (for the year ending 31<sup>st</sup> March, 2020).
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T.3899/17/21]

#### **MOU (2020-21) between Government of India and ONGC and related Papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Dharmendra Pradhan, I to lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Oil and Natural Gas Corporation (ONGC), for the year 2020-21.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4098/17/21]

#### **I. Report and Accounts (2019-20) of BEML, Bengaluru and related Papers**

#### **II. MOU (2020-21) between Government of India and BEML Limited**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Shripad Yesso Naik, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Fifty-sixth Annual Report and Accounts of the Bharat Earth Movers